

rickshaw stand in the walled city of Delhi, the rickshaws are mainly parked on roads and other public places and this causes traffic obstruction. The stand on Asaf Ali Road opposite Ramlila Ground has limited capacity.

(d) Regular raids are organised to impound unlicensed cycle-rickshaws.

#### **Setting up of a Doordarshan Kendra at Jammu**

642. SHRI JANAK RAJ GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether a Doordarshan Kendra has been sanctioned for Jammu; and

(b) if so, the amount sanctioned for the purpose and when the construction of the Kendra is likely to be start?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). Yes, Sir. The establishment of a Programme Generation Facility (PGF) Centre at Jammu at an estimated cost of Rs. 606.90 lakhs has been approved by the Government. The work for the construction of the building has been awarded and it is envisaged to be taken up as soon as the selected land site is formally allotted to Doordarshan by the State Government.

#### **Riot In Tihar Jail**

643. PROF. P.J. KURIEN:  
SHRI RAM LAL RAHI:  
SHRI B. DEVARAJAN:  
SHRI PARASRAM  
BHARDWAJ:  
SHRI HARISH PAL:

Will the PRIME MINISTER be pleased to state:

(a) whether any riot took place in Tihar Jail in Delhi on 6 October, 1990;

(b) if so, the details thereof and the causes which led to the incident alongwith the number of persons died and injured and properties damaged;

(c) whether an enquiry has been order into the incident;

(d) if so, the outcome thereof and the action taken against the persons found responsible for it and to streamline the Tihar Jail administration and to tighten the security arrangements; and

(e) the steps taken to prevent the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). Following the death of a convict on the morning of 8th October, 1990, large-scale rioting took place on that date in the Central Jail (No.1), Tihar, which resulted in death of a number of prisoners, injury to several others and the jail staff as well as damage to substantial Government property. The inmates of the barrack set fire to gas cylinders and other items, indulged in heavy brick-batting, threw bottles from the jail dispensary and attempted jail break by trying to break the walls with cylinders. The police first used teargas and then opened fire to contain the rioters. In all, 10 prisoners died and 150 sustained injuries. 81 security personnel also sustained injuries.

(c) to (e). An administrative enquiry has been ordered by the Delhi Administration with the following terms of reference:

(i) to enquire into the cause and sequence of the incident of ri-